

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) NO. 66 of 2021**

Asha Devi & Others

..... Petitioners

Versus

The State of Jharkhand & Others.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners

: Mr. Anil Kr. Sinha, Advocate

For the State

: Mr. Kaushik Sarkhel, G.A.-V

06/Dated: 07/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the matter after four weeks.

Interim order dated 24.06.2021 shall remain in force till the next date.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/